

Annexure – I

Name of the corporate debtor: Sri Balaji Forest Products Private Limited;

Date of commencement of Liquidation: 18.10.2019;

List of creditors as on: 22.12.2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee							
1	Bank Of India	BSR Code: 0221551	02-11-2020	1,46,62,80,000	1,46,62,80,000	Secured Financial Creditor	1,46,62,80,000	1,46,62,80,000	NO	59.79%	NIL	NIL	NIL	NIL	Note 1
2	Bank of Baroda	U99999M H1911PLC 007676,	01-10-2020	66,49,80,212	66,49,80,212	Secured Financial Creditor	66,49,80,212	66,49,80,212	NO	27.11%	NIL	NIL	NIL	NIL	Note 2
3	IDBI Bank Ltd	L65190MH 2004GOI1 48838	01-10-2020	16,09,69,934	16,09,69,934	Secured Financial Creditor	16,09,69,934	16,09,69,934	NO	6.56%	NIL	NIL	NIL	NIL	NIL
4	ICICI Bank Ltd	L65190G11 994PLC02 1012	30.09.2020	16,02,78,435	16,02,78,435	Secured Financial Creditor	16,02,78,435	16,02,78,435	NO	6.54%	NIL	NIL	NIL	NIL	NIL
				2,45,25,08,581	2,45,25,08,581		2,45,25,08,581	2,45,25,08,581		100%					

Note 1: Equitable mortgage of land/ building/sheds/ structures and hypothecation of plant & machinery situated at Mouza, Chinamore, JL No 92, P.S.Singur, Hooghly, within the limits of Chinmore-Bagdanga Gram Panchayat owned by Murlidhar Pandey, Satya Prakash Pandey & Sri Balaji Forest Products Pvt Ltd, admeasuring 1489 Satak. ; Cash Credit: Hypothecation of Stock and Book Debts. Collateral:1. Equitable mortgage of land/ factory shed/ plant & machinery situated at Delhi Road, Bighati, P.S.Singur, Hooghly, within the limits of Chinmore-Bagdanga Gram Panchayat owned by Murlidhar Pandey, Satya Prakash Pandey, admeasuring 250 Satak. 2. Equitable mortgage of land/ factory shed/ plant & machinery of Unit –II, situated at Mouza, Chinamore, Khatioan No. 1526, 1532 P.S.Singur, Hooghly, within the limits of Chinmore-Bagdanga Gram Panchayat owned by Murlidhar Pandey, Satya Prakash Pandey, admeasuring 250 Satak.

Note: 1 The Banganagar Unit in Mouza Banganagar & Gotra, P.S. Falta, District 24 Parganas (South) with a total area of 42 Bighas, 15 Chittacks is given as security pari passu charge and also a corporate guarantee is given by Sri Balaji Forest Products Pvt Ltd for the financial assistance availed by M.K.Patel Exim Private Limited, one of the Group company, under the consortium banking arrangement led by Bank of Baroda, ICICI Bank and IDBI bank as member banks. The said company has defaulted in making payments and the consortium banks has invoked the corporate guarantee given by Sri Balaji Forest Products (P) Ltd in year 2014.